Annexure-1

Name of the corporate debtor: LTS PLASTICS (INDIA) PRIVATE LIMITED; Date of commencement of liquidation: 18.03.2021; List of stakeholders as on: 21.05.2021

List of secured financial creditors Details of claim received Details of claim admitted Amount Whether

(Amount in ₹)

SL No.	Name of Creditor	Date of receipt	Amount claimed	Amount of claim admitted		Amount covered by security	Whether security interest relinquish ed? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	of any mutual dues,that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks ,if any
 1.	Punjab National Bank	16-04-2021	₹ 15,92,11,251.50	₹ 15,92,11,251.50	Loan	YES	YES	 Primary: 1) Exclusive hypothecation charge on company's all the movable and immovable assets both fixed and current realtingto the project, present and future. 2) Exclusive equitable Mortgage on factory building includingplant and machineries, furniture, fixture and electronic installations thereon, present and future, but excluding land situated at sector II, Plot No. 37B, comprising Dag No. 46, 109, 111, 112 & 113, Khatian No. 448, Mouza: Uttar Simulberia, District: Sought 24 Parganas, West Bangal and Measuring 500 sq.mt of Rs 16.15 Crore dated 03.10.2016. CC/PC cum FBP/FBD 3) Hypothecation of entire current assets of the company comprising of raw material, WIP, Finished Goods, Consumable stores & spares , Book debts, export bills etc. both present & future. Additional 4) Equitable Mortage of land and 2 storied building at Holding No. 10/290/10-11, JL No. 05, RS No. 115, touzi No. 173, CS & RS Dag NO. 381 situated at "factory para", chiriamore, kaikhali, pogopalpur,24 paraganas north, kolkata-700136, in the name of Mr. Deshbandhu saha, Mr. Chittaranjan Saha, Mr. Manoranjan Saha, valued at Rs305.78 lac(Fair market value) dated 22.03.2018. 	YES	90.66%	NIL	NIL	NIL	NIL	Amount of claim is inclusive of CIRP expense of Rs 25,16,399.00